

the MOU between Ministry of Communications and Information Technology and Ministry of Defence.

(c) The operators shall be awarded 3G spectrum through auction.

(d) and (e) Defence will be provided alternate Optical Fiber Cable (OFC) network to vacate spectrum. This will take 3 years from signing of MOU as given in (b) above.

#### **Auction of 2G spectrum**

2888. SHRI NAND KISHORE YADAV:

SHRI VIRENDRA BHATIA:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that the Spectrum Committee have recommended auctioning of 2G spectrum and many of its members who were earlier against auctioning have now changed their stand and recommended auctioning of the 2G spectrum;

(b) if so, the facts thereof;

(c) whether it is also a fact that GSM operators are entitled to 6.2 MHz of mandated spectrum as per licence conditions; and

(d) if so, how does Government ensure that some of the operators who have got 4.4 MHz as the initials start up spectrum at least get the mandated spectrum of 6.2 MHz before the 2G spectrum is put to auction?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) and (b) The Spectrum Committee have made several recommendations including auction of 2G spectrum. The Government has referred to TRAI on 7th July, 2009 for seeking recommendations on the Report.

(c) No, Sir. As per service licence condition, the GSM operators are entitled to initial/start up spectrum up to 4.4 + 4.4 MHz subject to its availability. Additional spectrum upto 6.2 + 6.2 MHz may be considered for allocation, subject to availability, after ensuring optimal and efficient utilization of the already allocated spectrum taking into account all types of traffic and guidelines/criteria prescribed from time to time.

(d) Does not arise in view of (c) above.

#### **Order of WPC wing**

2889. SHRI VIRENDRA BHATIA:

SHRI NAND KISHORE YADAV:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that WPC wing of DOT had issued an order dated 1st February, 2002 stating that the additional spectrum of 1.8 MHz beyond 6.2 MHz would be assigned only in 1800 MHz band;